

IN THE HIGH COURT OF BOMBAY AT GOA**STM NO. 975/2020**

Despamont,
through its partners and 4 others. Petitioners

V e r s u s

Olivio Agnelo Da Cruz Pinto and 16 others, Respondents

Shri S. D. Padiyar, Advocate for the Petitioners.

Shri A. F. Diniz, Senior Advocate with Adv. Sarvesh Rivankar for Respondent nos.1, 2, 4 and 7 to 17.

Shri Ryan Menezes with Mr. N. Fernandes, Advocates for Respondent nos.5 and 6.

CORAM: DAMA SESHADRI NAIDU, J.
DATE: 10TH JULY, 2020.

ORDER:

Admit.

2. Interim stay.
3. Post the matter on 17.7.2020.

DAMA SESHADRI NAIDU, J.

AP/-